

TDSAT SEMINAR
on
“Regulatory Framework and Dispute Resolution in Telecom, Broadcasting and Cable Services Sectors”
Panjim, Goa, Saturday 3rd October, 2015

09.00 am to 9.30 am	Registration of delegates
INAUGURAL SESSION	
9.30 am to 9.32 am	<i>Lighting of the Lamp</i>
9.32 am to 9.35 am	Felicitation of the dignitaries.
9.35 am to 9.45 am	Welcome Address by Mr. B.B. Srivastava , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
9.45 am to 9.55 am	Address by Shri Peeyush Agrawal , Member (Technology), DoT.
9.55 am To 10.05 am	Address by Mr. Kuldip Singh , Member, TDSAT
10.05 am to 10.15 am	Address by Hon’ble Mr. Justice V.M. Kanade , Judge, High Court of Bombay
10.15 am to 10.25 am	Inaugural Address by Hon’ble Mr. Justice J. Chelameswar , Judge, Supreme Court of India
10.25 am to 10.35 am	Concluding remarks by Hon’ble Mr. Justice Aftab Alam , Chairperson, TDSAT.
10.35 am to 10.40 am	Vote of Thanks by Mr. Tejvir Bhatia , Advocate
10.40 am to 10.45 am	Presentation of Mementos to the Dignitaries.
10.45 am to 11.05 am	TEA BREAK
PRESENTATIONS/ TALKS moderated by Mr. B.B. Srivastava , Member, TDSAT	
11.05 am to 11.15 am	Mr. Manjul Bajpai , President, Telecom Lawyers Association on ‘General Introduction of TDSAT and its jurisdiction’
11.15 am to 11.25 am	Mr. Sunil Kumar Gupta , Pr. Advisor (B & CS), TRAI on ‘Regulatory Framework in Broadcasting and Cable Sectors’
11.25 am to 11.35 am	Mr. Navin Chawla , Advocate on ‘Regulatory implication of DAS’
11.35 am to 11.45 am	Mr. Vibhav Srivastava , Advocate on ‘Technical implication and aspects of DAS’
11.45 am to 11.55 am	Mr. Arjun Natrajan , Advocate on ‘Piracy and related challenges in DAS regime’
11.55 am to 12.05 am	Mr. Vineet Bhagat , Advocate on ‘Difficulties faced by MSOs and LCOs in DAS regime
12.05 am to 12.15 am	Ms. Anshu Priya Darshini , Mediator on ‘Amicable resolution of disputes through the process of mediation’
12.15 pm to 12.55 pm	PANEL DISCUSSION
12.55 pm to 01.30 pm	LUNCH BREAK
BUSINESS SESSION “REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE TELECOM, BROADCASTING AND CABLE SERVICES SECTORS”	
01.30 pm to 03.20 pm	Opening remarks, Introduction of the panelists, Discussion and Interactive session of the panelists with the audience to be moderated by Mr. Manjul Bajpai , President, Telecom Lawyers Association Panelists: (i) Mr. Sunil Kumar Gupta , Pr. Advisor (B & CS), TRAI (ii) Mr. Yogendra Pal , Advisor, Ministry of Information & Broadcasting (iii) Mr. Ashok Mansukhani , Whole time Director, Hinduja Ventures Ltd. (iv) Ms. Roop Sharma , President, Cable Operators Federation of India (v) Mr. Vinit Sharma , Senior Director Legal, India Cast Distribution Pvt. Ltd. (vi) Mr. Anil Malhotra , Chief Operating Officer, Siti Cable.
03.20 pm to 03.25 pm	Vote of Thanks by Mr. Tejvir Bhatia , Advocate
03.25 pm to 03.30 pm	Presentation of Mementos